

DITEM NO.19 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015
ABID SHAMIM AND ANR Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS. Respondent(s)
Date : 26/10/2016 This petition was called on for hearing today.
For Petitioner(s)

Ms. Sharmila Upadhyay, Adv.

For Respondent(s)

Anisha Upadhyay, Adv.

Mr Vikas Chaudhary, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr Gaurav Agarwal, Adv.

Mr. Raj Singh Rana, Adv.

Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Despite last opportunity having been granted, respondent
nos. 1 to 3,5 and 6 have not filed counter affidavit, as
such, further opportunity is declined.

Respondent no.7 has already filed counter affidavit.

Ld. Counsel for the petitioner to file spare copies to
effect service on respondent no.4 within two weeks time as
last opportunity. Notice thereafter be issued.

List again on 9.12.2016.

(PAWAN DEV KOTWAL)
Registrar